

OFFICE OF THE 3RD ADDITIONAL DISTRICT & SESSIONS JUDGE SRINAGAR.

Information Regarding number of certified copies issued by this Court w.e.f March,2020 till date.

S.No.	Name of the applicant	Title of the case	Nature of order	Date of presentation	Date of issue	No. of pages	Name and LIC No. of Stamp vendor	Serial No. of stamps and date	Issued.
1.	Counsel	State Vs. Imtiyaz Ahmad Dar	(statement of witnesses)	03.7.2020	07.07.2020	10	Pariviz Ahmad Lic No. 186	339 to 47	Issued
2.	APP	State. V. Mohd Afzal Mir & ors	Copy of judgment dated 25.6.2020	3.7.2020	6.7.2020	24	Free of costs		Issued
3.	Zahoor Ahmad	First Value impex Vs. J&K Bank	Copy of order dated 30.6.2020	4.7.2020	9.7.2020	16	Pariviz Ahmad Lic No. 186	490 to 506	Issued
4.	Counsel	State Vs. Naseem Bano & ors	Copy of absolute order	8.7.2020	9.7.2020	11	Lic No. 802/18	132 to 43	Issued
5	APP	State Vs. Mehraj U din Khanday	Copy of judgment dated 30.6.2020	09.7.2020	18.8.2020	24	Free of costs.		Issued
6.	Ab. Rashid	State V. Mohd Afzal Mir	Copy of judgment dated 25.7.2020	25.08.2020	02.09.2020	24	Fayaz Ahmad Lic No. 15/DCS/LRA	320 to 366	Issued.
7.	Ishfaq Ahmad	Ali Mohd Sofi & ors V. S Gh. Mohd Sofi & Ors.	Copy of order dated 10.5.2019	27.8.2020	28.08.2020	14	Fayaz Ahmad Lic No. 15/DCS/LRA	1030 to 43	Issued.

3Rd Additional District & Sessions Judge
Srinagar.